

**DISTRICT AND SESSIONS COURT NAGPUR.**

**No. B-23(11)/2007/1507 /2007.**

**Date : 30 June, 2018.**

- Read :** 1) District Court office order No. B-23(11)/ 1515 /2007, dated 12<sup>th</sup> June, 2017.  
2) Office Note Sheet dated 30/06/2018 and order passed thereon.

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**OFFICE ORDER :** I, the undersigned is hereby nominated the following Judicial Officer as a Chairperson of the District Court Gender Sensitization and Internal Complainant Committee" (DGSICC) by partially modifying the earlier Office Order dated 12<sup>th</sup> June,2017 referred at Sr. No.1, with immediate effect as under;

Sr.No.	Name of Committee Members and Designations.	
1	Smt. V.P. Ingle, District Judge -1 & A.S.J., Nagpur,	Chairperson
2	Smt. S.G. Shaikh, 7th Civil Judge, Sr. Dn., Nagpur.	Member-Secretary
3	Shri N.A. Telgote, District Government Pleader, Nagpur.	Member
4	Smt. Varsha Saikhedkar, Asstt. District Government Pleader, Nagpur.	Member
5	Shri P.S. Jaiswal, President, District Bar Association, Nagpur.	Member
6	Smt. Surekha Borkute, Advocate, District Bar Association, Nagpur.	Member
7	Smt. Archana Tumbde, Jr. Clerk attached to the District Court, Nagpur.	Member
8	Smt. Vaishali Shriram Kelkar, Tejasvini Bahuddeshiya Sevabhavi Society, Hingna.	Member

That the DGSICC shall be responsible for framing a Policy from time to time and its implementation with regard to gender sensitization and prevention and redressal of Sexual Harassment in the District Court;

The DGSICC shall take the following steps with regard to gender sensitization and orientation as per Chapter - II, Rule-7(2) of the Regulation 2014.

(i) DGSICC will ensure the prominent publicity of the Policy on gender sensitization and prevention and redressal of Sexual Harassment in the District Court precincts such as the Court Building, old and new Chamber Blocks, library, health center, canteens etc.

(ii) DGSICC will organize programmes for the gender sensitization of the District Court community through workshops, seminars, posters, film shows, debates, displays etc.

(iii) DGSICC shall submit an Annual Report by December 31 every year to the Principal District Judge which shall be made public outlining the activities undertaken by it and charting out a blueprint for the activities /steps to be taken up in the following year along with necessary budget allowances required by it. The DGSICC shall include in its Annual Report the number of cases filed, if any, and their disposal under these Regulation in annual report.

(iv) DGSICC may enlist the help of NGO's associations, volunteers, lawyers, lawyer's bodies or the concerned legal services authorities to carry out these programmes.

(v) DGSICC will enlist and activate and adequately representative team of volunteers and shall ensure the widespread publicity of the contact details (both official and personal) of all its members and volunteers. The services of such volunteers shall be available at all times to any aggrieved woman or any person in need of consultation or guidance. Volunteers will also assist in the gender sensitization, crisis mediation and crises management duties of DGSICC, but shall not participate in the task of formal redressal of complaints under these Regulations and Procedures.

(vi) DGSICC will organize and train members and volunteers to equip them to handle sexual harassment cases including legal and medical aspects of aid.

All the Members of the above said committee may go through the Government Notification dated 28<sup>th</sup> August, 2015, Chapter- I to V and do the needful Accordingly.



( V.D. Dongre )  
Principal District and Sessions Judge,  
Nagpur.

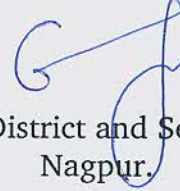


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Endt.No. B-23(11)/2007/2072/2007.

Dated 30<sup>th</sup> June, 2018.

Copy submitted with compliments to the Registrar (Inspection-I), High Court (Appellate Side), Bombay.



Principal District and Sessions Judge,  
Nagpur.

**Copy Submitted for information and necessary action to :-**

1. The Hon'ble Smt. V.P. Ingle , District Judge -1 & A.S.J., Nagpur.
2. The Hon'ble Smt.S.G. Shaikh, 7th Civil Judge, Sr. Dn., Nagpur.
3. Shri N.A. Telgote, District Government Pleader, Nagpur.
4. Smt. Varsha Saikhedkar, Asstt. District Government Pleader, Nagpur.
5. Shri P.S. Jaiswal, President, District Bar Association, Nagpur.
6. Smt. Surekha Borkute, Advocate, District Bar Association, Nagpur.
7. Smt. Archana Tumbde, Jr. Clerk attached to the District Court, Nagpur.
8. Smt. Vaishali Shriram Kelkar, Tejasvini Bahuddeshiya Sevabhavi Society, Hingna.
9. The Supdt. District Legal Services Authority Nagpur.
10. Senior Court Manager, District Court, Nagpur.

*Mubawee*  
Registrar, 30/6/2018

District Court, Nagpur.

**Encl.** Copy of Government Gazette Notification  
No. Rule/P.1605/2015, dated 28<sup>th</sup> August, 2015.